

ITEM NO.1501

COURT NO.14

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 1401/2019

K. L. SUNEJA & ANR.

Appellant(s)

VERSUS

DR. (MRS.) MANJEET KAUR MONGA (D)
THROUGH HER LR & ANR.

Respondent(s)

([HEARD BY : HON. M.R. SHAH AND HON. S. RAVINDRA BHAT, JJ.])

WITH

C.A. No. 4530/2019 (XVII)

Date : 31-01-2023 These appeals were called on for pronouncement of Judgment today.

For Appellant(s) Mr. Aditya Parolia, Adv.
Mr. Piyush Singh, Adv.
Mr. Akshay Srivastava, Adv.
Ms. Priya, Adv.
Ms. Priyal Srawangi, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Gaurav Goel, AOR

Ms. Meenakshi Arora, Sr. Adv.
Mr. Mohit Paul, AOR
Ms. Rangoli Seth, Adv.
Ms. Muskan Nagpal, Adv.

For Respondent(s) Mr. Aditya Parolia, Adv.
Mr. Piyush Singh, Adv.
Mr. Akshay Srivastava, Adv.
Ms. Priya, Adv.
Ms. Priyal Srawangi, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Gaurav Goel, AOR

Mr. Zahad Hussain, Adv.
Mr. Chanchal Kumar Ganguli, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice S. Ravindra Bhat pronounced the reportable judgment of the Bench comprising Hon'ble Mr. Justice M.R. Shah and His Lordship.

C.A. No. 1401 of 2019 is allowed and C.A. No. 4530 of 2019 is dismissed in terms of signed reportable judgment.

Pending applications, if any, are disposed of.

(NEETA SAPRA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)